

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-42/1996(Pt.)/5590/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri V.K.Chandak,  
District and Sessions Judge,  
Barpeta.

Dated Guwahati the 18<sup>th</sup> September, 2019

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJB/3264 (E) dtd 13.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation along with station leave permission w.e.f. 05.10.2019 to 18.10.2019 along with station leave permission w.e.f. the late afternoon of 04.10.2019 till the morning of 19.10.2019, as prayed for.

The Additional District and Sessions Judge, Barpeta and in his absence, the Civil Judge & Asstt. Sessions Judge, Barpeta, in their absence the Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

5592

**Memo NO.HC.VII-42/1996 (Pt.)/5591/A dated 18.9.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The System Analyst, Gauhati High Court.

6/18/9/19

**JT. REGISTRAR (VIGILANCE)**

Rdm